



Writ Petition (C) No.481 of 2012  
(With appln.(s) for ex-parte stay, exemption from filing O.T.  
and office report)  
[For Final Disposal]

Writ Petition (C) No.464 of 2012  
(With appln.(s) for stay, impleadment as party respondent  
and office report)  
[For Final Disposal]

Transferred Case (C) No.110 of 2012  
(With appln.(s) for impleadment and permission to file  
additional grounds)  
[For Final Disposal]

Transferred Case (C) Nos.132-134 of 2012  
[For Final Disposal]

Transferred Case (C) Nos.117-118 of 2012  
(With appln.(s) for impleadment)  
[For Final Disposal]

Transferred Case (C) Nos.115-116 of 2012  
(With appln.(s) for impleadment)  
[For Final Disposal]

Transferred Case (C) Nos.125-127 of 2012  
[For Final Disposal]

Transferred Case (C) Nos.113-114 of 2012  
(With appln.(s) for impleadment)  
[For Final Disposal]

Transferred Case (C) Nos.128-130 of 2012  
[For Final Disposal]

Transferred Case (C) Nos.121-122 of 2012  
[For Final Disposal]

Transferred Case (C) No.112 of 2012  
(With appln.(s) for impleadment and permission to raise  
additional grounds)  
[For Final Disposal]

Transferred Case (C) No.131 of 2012  
[For Final Disposal]

Transferred Case (C) Nos.123-124 of 2012  
(With appln.(s) for impleadment)  
[For Final Disposal]

Transferred Case (C) No.111 of 2012  
(With appln.(s) for impleadment)  
[For Final Disposal]

Transferred Case (C) No.120 of 2012  
(With appln.(s) for impleadment)  
[For Final Disposal]

Transferred Case (C) No.119 of 2012  
(With appln.(s) for impleadment)  
[For Final Disposal]

Transferred Case (C) Nos.135-137 of 2012  
(With appln.(s) for impleadment)  
[For Final Disposal]

Transferred Case (C) Nos.138-139 of 2012  
[For Final Disposal]

Writ Petition (C) No.495 of 2012  
(With appln.(s) for stay, impleadment and office report)  
[For Final Disposal]

Writ Petition (C) No.511 of 2012  
(With appln.(s) for stay and office report)  
[For Final Disposal]

Writ Petition (C) No.512 of 2012  
(With appln.(s) for stay and office report)  
[For Final Disposal]

Writ Petition (C) No.514 of 2012  
(With appln.(s) for stay and office report)  
[For Final Disposal]

Writ Petition (C) No.516 of 2012  
(With appln.(s) for stay and office report)  
[For Final Disposal]

Writ Petition (C) No.519 of 2012  
(With appln.(s) for stay and office report)  
[For Final Disposal]

Writ Petition (C) No.535 of 2012  
(With appln.(s) for stay and office report)  
[For Final Disposal]

Transferred Case (C) No.142/2012 @ T.P. (C) No.364 of 2012  
(With appln.(s) for impleadment and office report)  
[For Final Disposal]

Writ Petition (C) No.544 of 2012  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Writ Petition (C) No.546 of 2012  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Writ Petition (C) No.547 of 2012  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Transferred Case (C) No.144/2012 @ T.P. (C) No.1524/2012  
and Transfer Petition (C) No.1447/2012  
[For Final Disposal]

Transferred Case (C) No.145 of 2012  
[For Final Disposal]

Transferred Case (C) No.1/2013 @ T.P. (C) No.1527 of 2012  
(With office report)  
[For Final Disposal]

Transferred Case Nos.14-15/2013 @ T.P. (C) Nos.1672-1673/2012

Transferred Case (C) No...../2013 @ T.P. (C) No.1702 of 2012  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Transferred Case (C) Nos.12-13/2013 @ T.P. (C) Nos.1703-1704/2012

Transferred Case (C) No.4 of 2013  
[For Final Disposal]

Transferred Case (C) No.11/2013

Transferred Case (C) Nos.21-22/2013 @ T.P. (C) Nos.1714-1715/2012

(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Transferred Case (C) No.5 of 2013 @ T.P. (C) No.1718/2012  
[For Final Disposal]

Writ Petition (C) No.2 of 2013  
(With appln.(s) for directions and office report)  
[For Final Disposal]

Writ Petition (C) No.1 of 2013  
(With appln.(s) for directions and office report)  
[For Final Disposal]

Transferred Case (C) No...../2013 @ T.P. (C) No.12 of 2013  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Writ Petition (C) No.13 of 2013  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Writ Petition (C) No.15 of 2013  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Writ Petition (C) No.16 of 2013  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Writ Petition (C) No.20 of 2013  
(With appln.(s) for permission to file synopsis and list of dates and  
stay/Direction and office report)  
[For Final Disposal]

Transferred Case (C) No...../2013 @ T.P. (C) No.31 of 2013  
(With office report)  
[For Final Disposal]

Transferred Case (C) No.2/2013 @ T.P. (C) No.1532 of 2012  
[For Final Disposal]

Transferred Case (C) No.8 of 2013

Transferred Case (C) No.3/2013 @ T.P. (C) No.1533 of 2012  
(With office report)  
[For Final Disposal]

Writ Petition (C) No.24 of 2013  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Transferred Case No.9 of 2013

Transferred Case (C) No.17/2013 @ T.P. (C) No.1588 of 2012  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Writ Petition (C) No.483 of 2012  
(With appln.(s) for ex-parte stay, permission to file additional  
documents and office report)  
[For Final Disposal]

Writ Petition (C) No.501 of 2012  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Writ Petition (C) No.502 of 2012  
(With appln.(s) for ex-parte stay and office report)

[For Final Disposal]

Writ Petition (C) No.504 of 2012  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Writ Petition (C) No.507 of 2012  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Transferred Case (C) No.10 of 2013

Transferred Case (C) No.7/2013 @ T.P. (C) No.1644 of 2012  
(With office report)  
[For Final Disposal]

Transferred Case No.18/2013 @ T.P. (C) No.1645 of 2012  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Transferred Case No...../2013 @ T.P. (C) No.1647 of 2012  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Transferred Case No.19/2013 @ T.P. (C) No.1653 of 2012  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Transferred Case No.20/2013 @ T.P. (C) No.1654 of 2012  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Transferred Case No...../2013 @ T.P. (C) No.1656 of 2012  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Transferred Case No.53/2013 @ T.P. (C) No.1658 of 2012

Transferred Case No...../2013 @ T.P. (C) No.1669 of 2012  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Transferred Case No.25/2013 @ T.P. (C) No.1671 of 2012  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Transferred Case (C) Nos.23-24/2013 @ T.P. (C) Nos.1697-1698/2012  
(With appln.(s) for ex-parte stay and office report)  
[For Final Disposal]

Transferred Case No...../2013 @ T.P. (C) No.1 of 2013  
(With appln.(s) for directions and office report)  
[For Final Disposal]

Writ Petition (C) No.27 of 2013  
(With appln.(s) for ex-parte stay and office report)

Transferred Case No...../2013 @ T.P. (C) No.58 of 2013  
(With office report)

Transferred Case No.16/2013 @ T.P. (C) No.65 of 2013

Transferred Case No...../2013 @ T.P. (C) No. 72 of 2013  
(With appln.(s) for ex-parte stay and office report)

Transferred Case No...../2013 @ T.P. (C) No.75 of 2013  
(With appln.(s) for ex-parte stay and office report)

Transferred Case No...../2013 @ T.P. (C) No. 79 of 2013  
(With appln.(s) for ex-parte stay and office report)

Transferred Case No...../2013 @ T.P. (C) No. 87 of 2013  
(With appln.(s) for ex-parte stay and office report)

Writ Petition (C) No.47 of 2013  
(With appln.(s) for ex-parte stay and office report)

Transferred Case Nos.28-29 of 2013  
Transferred Case No. 30 of 2013  
Transferred Case Nos.31-32 of 2013  
Transferred Case Nos.33-36 of 2013  
Transferred Case Nos.37-38 of 2013  
Transferred Case No. 39 of 2013  
Transferred Case No. 40 of 2013  
Transferred Case No. 41 of 2013  
Transferred Case No. 42 of 2013  
Transferred Case No. 43 of 2013  
Transferred Case No. 44 of 2013  
Transferred Case No. 45 of 2013  
Transferred Case No. 46 of 2013  
Transferred Case No. 47 of 2013  
Transferred Case No. 48 of 2013  
Transferred Case No. 49 of 2013

Writ Petition (C) No.66 of 2013  
(With appln.(s) for ex-parte stay and office report)

Writ Petition (C) No.76 of 2013  
(With appln.(s) for ex-parte stay and office report)

Writ Petition (C) No.74 of 2013  
(With appln.(s) for ex-parte stay and office report)

Date: 28/02/2013 These Matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE ANIL R. DAVE  
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s)

In TC 121-122/12 Dr. Rajiv Dhavan, Sr.Adv.  
& TC 135-137/12 Mr. Naveen R. Nath,AOR.  
Mr. Darpan K.M., Adv.  
Ms. Hetu Arora Sethi, Adv.  
Ms. Amrita Sharma, Adv.

In WP 467/2012 & Mr. K. Parasaran,Sr.Adv.(N/P)  
T.C.98/12 : Mr. Satish Parasaran,Adv.  
Mr. G.Umapathy, Adv.  
Ms. R.Nekhala, Adv.  
Mr. Rakesh K. Sharma, AOR.

In WP Nos. Mr. K. Parasaran,Sr.Adv.(N/P)  
502,504,66 & 76 Mr. Satish Parasaran,Adv.  
all of 2012 Mr. V.Balachandran, AOR.

for M/s. Parekh & Co.,Advs.

TC 98/12

In WP 467/2012: Mr. Rakesh K. Sharma,AOR.

TC 100-101/12 Mr. L.Nageshwara Rao,Sr.Adv.  
WP 464/12 & Mr. Allanki Ramesh,Adv.  
TC 4/13 Mr. G. Madhavi,Adv.  
Mr. D. Geetha,Adv.  
Mr. Y. Rajesh Kumar,Adv.

WP15/13 Ms. Manju Jana, Adv.

for Mr. C.S.N. Mohan Rao, AOR.

TC.104/12 & Mr. L.Nageshwar Rao, Sr. Adv.  
T.C. 105/12 Mr. Subramaniam Prasad, AAG.T.N.  
T.C.110-111/12 Mr. B. Balaji, AOR  
St. of T.N. Mr. R.Rakesh Sharma, Adv.  
Mr. P.Krishnamoorthy, Adv.

In TC 104 & 105/12: Mr. K.K. Mani, AOR.

In WP 468/12 Mr. Neeraj Shekhar, AOR

In T.C. 4/13 Mr. A.Venayagam Balan, AOR  
Mr. Rakesh K. Sharma, AOR.

WP 495/12 Mr. K.K. Trivedi, Adv.  
TC 108/12 & Mr. K.V.Sreekumar, Adv.  
Mr. Priyank Adhyaru, Adv.  
Mr. Rameshwar Prasad Goyal, AOR  
Ms. Meenakshi Arora, AOR

TC 98/12 Mr. Nidhesh Gupta, Sr. Adv.  
Mr. Amit Kumar, AOR.  
Medical Council Mr. Avijit Mani Tripathy, Adv.  
of India Mr. Rituraj Kr., Adv.  
Mr. Ankit Rajgarhia, Adv.  
Mr. M.K. Ghosh, Adv.

TC 117-118/12 & Mr. D.S. Thakur, Sr. Adv. (N/P)  
Mr. Sashia Karan Shetty, Adv.  
TC 123-124/12 Mr. Sharan Thakur, Adv.  
Dr. Sushil Balwada, AOR.

TC 132-134/12, Mr. P.Vishwantha Shetty, Sr. Adv.  
Mr. Sashia Karan Shetty, Adv.  
Mr. Sharan Thakur, Adv.  
Mr. Pardesh Vijay Kumar, Adv.  
Dr. Sushil Balwada, AOR.

T.C. 145/12 Mr. K.K. Venugopal, Sr. Adv.  
Mr. Vishwanath Shetty, Sr. Adv.  
Mr. Madhu Naik, Sr. Adv.  
Mr. S. Udaya Kumar Sagar, Adv.  
Ms. Bina Madhavan, Adv.  
Mr. Sasi Kiran Shetty, Adv.  
Ms. Anindita Pujari, Adv.  
for M/s. Lawyers' Knit & Co., Adv.

In TC 113-114/2012: Mr. L.Nageshwar Rao, Sr. Adv.  
Siddhartha Academy Mr. R. Jagannath Goulay, Adv.  
of Higher Edcn. Ms. E.R. Sumathy, AOR.  
Mr. Dharmendra Kumar Sinha, AOR.  
Mr. E.C. Agrawala, AOR.  
Mr. Abhijat P. Medh, AOR.

In WPs 66 & 76 Mr. V. Balachandran, AOR  
of 2013

WP 16/13 & Mr. P. George Giri, AOR.  
WP 507/12

In TC 17/2013: Mr. R. Venkataramani, Sr. Adv.  
Mr. V.G. Pragasam, AOR.  
Mr. S.J. Aristotle, Adv.

UT/Puducherry Mr. S.Prabu Ramasubramanian, Adv.  
Mr. Aljo K. Joseph, Adv.  
Ms. Supriya Garg, Adv.  
Ms. Neelam Singh, Adv.  
Mr. Shodhan Babu, Adv.

St. of Andhra Pradesh Sri P.P. Rao, Sr. Adv.  
In TC 98/12 & Sri R.Venkataramani, Sr. Adv.  
Batch Mr. G.N. Reddy, AOR.  
Mr. M.Rambabu, Adv.  
Mr. S.Nagarajan, Adv.  
Mr. Sodhan Babu, Adv.  
Ms. Neelam Singh, Adv.  
Ms. Supriya Garg, Adv.

In WP 74/2013: Ms. Namita Choudhary, AOR

In WP 20/2013: Mr. V. Giri, Sr. Adv.  
Mr. Sanjay Misra, Adv.  
Mrs. Sangita Chauhan, Adv.  
Mr. Mohd. Sidique, Adv.  
Mr. Rakesh K. Sharma, AOR.  
  
Mr. Rameshwar Prasad Goyal, AOR.

In WP 535/12 Mr. Jayanth Muthraj, Adv.  
Mrs. Malavika J., Adv.  
Mr. Sureshan P., AOR.

For Union of India: Mr. Sidharth Luthra, ASG.  
TC 98&99 of 2012 Mr. Ritin Rai, Adv.  
Ms. Rashmi Malhotra, Adv.  
Ms. Sushma Suri, AOR.  
Ms. Supriya Juneja, Adv.  
Ms. Aakansha Tandon, Adv.  
Mr. Arjun Diwan, Adv.

TC 98/12 Mr. Sidharth Luthra, ASG.  
Mr. Mukul Gupta, Sr. Adv.  
Ms. Rashmi Malhotra, Adv.  
Mr. Ritin Rai, Adv.  
Ms. Sushma Suri, AOR.  
  
Mr. Radha Shyam Jena, AOR.

In TC 9/13 & Mr. Amit Anand Tiwari, AOR.  
TC 145/2012: Mr. Rajiv Yadav, Adv.

In TC 1 and 3/2013: Mr. Ajit Kumar Sinha, Sr. Adv.  
Sri Ramachandra Mr. Ashwarya Sinha, Adv.  
University Ms. Priyanka Gupta, Adv.  
Mr. Abhishek Prasad, Adv.  
Mr. Sayuj Banerjee, Adv.  
for Mr. Ambhoj Kumar Sinha, AOR.

WP 1/13 & Mr. Ambar Qamaruddin, AOR.  
2/13

TC 98/12 & Mr. G.S. Kannur, Adv.  
WP 13/13 Mrs. Vaijayanthi Girish, AOR.  
Mr. Girish Anantmurthy, Adv.

Mr. P. George Giri, AOR.

WP 483, 24 & 535 Ms Prathiba M. Singh, Adv.  
of 2012 Mr. Tejveer Singh Bhatia, Adv.  
TP(C) 31, 58 of 2013 Mr. Gaurav Sharma, AOR.

In WP 24/2013: Mr. K. Radhakrishnan, Sr. Adv.  
Mr. Navin Prakash, AOR.

In TP(C) 1/13 Mr. Ravindra KeshavRao Adsure, Adv.  
TC 58/13 Mr. Pramod Kumar Singh, Adv.  
Mr. Gopal Balwant Sathe, AOR.

In WP 27/13 Mr. G. Umapathy, Adv.  
TC 98/12 Mr. S. Gowthaman, AOR.

Mr. K. Rajeev, AOR.

Mr. L.R. Singh, AOR.

For Respondent(s) Mr. Y. Raja Gopala Rao, AOR  
T.C.Nos.100,101 & Ms. Vismai Rao, Adv.  
102 of 2012 Mr. Hitendra Nath Rath, Adv.  
[NTR University]

(all matters) Mr. Tara Chandra Sharma, AOR.  
CBSE Ms. Neelam Sharma, Adv.  
Mr. Rajeev Sharma, Adv.

Mr. Kaushik Poddar, AOR.

For AIIMS: Mr. Mukul Gupta, Sr. Adv.  
TC 107/12 Ms. Suruchii Aggarwal, Adv.  
(R.3) Mr. Rishab Kaushik, Adv.  
WP 74/13

In TC 117-118/2012: Mr. Amitesh Kumar, Adv.  
UGC Mr. Ravi Kant, Adv.  
(all connected Mr. C.S. Singh, Adv.  
matters) Mr. Gopal Singh, AOR.

WP(C)Nos. Mr. Gaurav Sharma, AOR  
481,353,483,31,24,  
58,74 of 2012  
D.C.I.

In TC 98 & 99/2012: Mr. V. Prabhakar, Adv.  
Mr. R. Chandrachud, AOR.  
Ms. Jyoti Prashar, Adv.

In WP 13/2013  
for respondent in Mrs. Vaijanthi Girish, AOR.  
T.C.98/12

In TC 8/2013: Mr. G.GuruKrishna Kumar, Sr. Adv. (N/P)  
Mr. Rajiv Ranjan Dwivedi, AOR.

In WP 481/2012: Mr. Pritesh Kapoor, Adv.  
Ms. Hemantika Wahi, AOR  
St. of Guj. Mr. Aakarshan Aditya, Adv.

Mr. Garvesh Kabra, AOR.

In TC 110-111/2012: Mr. L.Nageshwara Rao, Sr. Adv.  
TC 98/12 Mr. Subramonium Prasad, AAG., TN.  
St. of T.N. Mr. B. Balaji, AOR.  
Mr. P. Rakesh Sharma, AOR.  
Mr. P. Krishnamoorthy, Adv.

In WP 495/2012:  
IA 2/13 Mr. Abhigya, Adv.  
Mr. Abay Singh Kushwaha, Adv.  
Mr. Pradeep Kumar Dubey, AOR.

ERA Med.College Mr. A.Mariarputham, Sr. Adv. (N/P)

In TP(C)1656/12 Ms. Aruna Mathur,Adv.  
for M/s. Arputham, Aruna & Co.,Adv.

In TP(C)98/12,etc. Mr. T.R. Andhiyaru Jina, Sr. Adv.  
/NBE Mr. Rudreshwar Singh, Adv.  
Mr. Rakesh Gosain, Adv.  
Mr. Gopal Jha, Adv.  
Mr. Aaterya, Adv.

For Dean, Goa Mr. Bhavanishankar V. Gadnis,Adv.  
Medical College: Ms. B. Sunita Rao,Adv.

In TC 7/2013: Mr. Huzefa Ahmadi,Sr.Adv. (N/P)  
Mr. Shivaji M. Jadhav,AOR.

TC 98/12 Dr. Manish Singhvi, AAG.St.of Raj.  
St. of Raj. Mr. Amit Lubhaya, Adv.  
Mr. Irshad Ahmad,Adv.

TC 101/12 Mr. Kh.Nobin Singh, Adv.  
St.of Manipur

Mr. T.C. Sharma, AOR.

T.C.2/13 Mr. Sanjay R.Hegde, Adv.  
Mr. S.Nithin, Adv.  
Mr. Anil Kr. Mishra, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Let these matters stand adjourned till, 5th March, 2013),  
for further consideration.

|(Sheetal Dhingra)  
|Court Master

| |(Juginder Kaur)  
| |Assistant Registrar

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